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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 13/03/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER : CP/58/2017

NAME OF THE PETITIONER(S) : DEEPAK HANWANT MEHTA & 2 OTHERS

NAME OF THE RESPONDENT(S) : ANUSH SHARES & SECURITIES PVT LTD

SECTION : 173, 241/242

Sl.No. NAME (IN CAPITAL) REPRESENTED BY SIGNATURE

1	Aashish Jain Urina Abraham For Surana & Surana	Counsel for Respondent	Aashish
2	Brahmal Shet	Counsel for Petitioner	

ORDER

At request of the parties, list this matter on 02.04.2019.

— S.D. —
(S.VIJAYARAGHAVAN)
Member (Technical)

— S.D. —
(B.S.V.PRAKASH KUMAR)
Member (Judicial)

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